

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.104-IA/601(AHM)2024
in
C.P.(IB)/206(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
VS
Komal Rakshit Patel

.....Applicant

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/IRP :Ms. Pinki, Adv.
For the Respondent :
For the FC : Mr. Roshan Kumar, Adv.
For the PG & CD :None

ORDER
(Hybrid Mode)

In compliance of last order dated 10.06.2024 no Dasti service report has been filed by the applicant/IRP. Learned counsel appears and seeks more time to file Dasti service report by way of affidavit.

Re-list on 07.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)